IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

Appeal No. 156/252/PB/2018

IN THE MATTER OF:

Auric Builders Pvt. Ltd.

Vs.

Registrar of Companies

2

.... APPLICANT / PETITIONER

RESPONDENT

SECTION:

Under Section 252

Order delivered on 19.02.2018

Coram:

Dr. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Vinay Kumar Jha, Advocate

For the Respondent(s):-

ORDER

Learned Counsel for applicant appears. He is directed to serve notice to the RD/ROC and to Income Tax Department. Post the matter on 13th March 2018.

(S. K. MOHAPATRA) MEMBER (TECHNICAL) (Dr. DEEPTI MUKESH) MEMBER (JUDICIAL)